

					निर्णायक तारीख वह होगी जिस अंतिम तारीख तक रोजगार कार्यालय को नाम भेजने करने के लिए कहा गया है।
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(8)	(9)	(10)	(11)	(12)
लागू नहीं होता।	दो वर्ष	सीधी भर्ती द्वारा	लागू नहीं होता।	विभागीय पुष्टि समिति (पुष्टि पर विचार करने के लिए) जिसमें निम्नलिखित शामिल होंगे: <ol style="list-style-type: none"> 1. सदस्य सचिव, केन्द्रीय बोर्ड - अध्यक्ष; 2. पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय में (बोर्ड की स्थापना का कार्य देखने वाला) अवर सचिव - सदस्य; 3. दो वैज्ञानिक 'घ' केन्द्रीय बोर्ड (अध्यक्ष द्वारा नामनिर्देशित किए जाएंगे) - सदस्य; 4. प्रशासनिक अधिकारी (कार्मिक), - सदस्य।

तन्मय कुमार, अध्यक्ष

[विज्ञापन-III/4/असा./445/2021-22]

CENTRAL POLLUTION CONTROL BOARD

NOTIFICATION

New Delhi, the 18th November, 2021

F. No. AD-11023/2/2021-ADMIN-R-HO-CPCB-HO.—In exercise of the powers conferred by sub-section (3A) of section 12 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974), and in supersession of the Central Pollution Control Board (Method of Recruitment, Terms and Conditions of Service of Officers and other Employees other than Member Secretary) Regulations, 1995, and the Central Pollution Control Board (Method of Recruitment, Terms and Conditions of Services of Data Processing Assistant) Regulations, 2013 except as respects things done or omitted to be done before such supersession, the Central Pollution Control Board, with the previous approval of the Central Government, hereby makes the following regulations, namely:-

1. **Short title and commencement.** – (1) These regulations may be called the Central Pollution Control Board (Method of Recruitment, Terms and Conditions of Service of Officers and other Employees other than Member-Secretary) Regulations, 2021.
(2) They shall come into force on the date of their publication in the Official Gazette.
2. **Definitions.** - In these regulations, unless the context otherwise requires;
 - (a) “Board” means the Central Pollution Control Board established under the Water (Prevention and Control of Pollution) Act, 1974;
 - (b) “Chairman” means the Chairman of the Board;
 - (c) “Member- Secretary” means the Member - Secretary of the Board;

- (d) “employee” means any officer or servant appointed as a staff of the Board as shown in column (2) of Schedule-I;
- (e) “post” means a post in Group ‘A’, Group ‘B’ or Group ‘C’ (including the erstwhile posts re-designated as MTS) according as such post is specified in Group ‘A’, Group ‘B’ or Group ‘C’, as the case may be, in column (3) of Schedule-II;
- (f) “Schedule” means a Schedule appended to these regulations.
3. **Provisions with respect to existing employees.** - All persons who are employees of the Board at the commencement of these regulations shall be deemed to have been appointed to the corresponding posts specified in Schedule-I.
4. **Officers and other employees of the Board.** - The nature and categories of officers and other employees of the Board and the level in pay matrix thereof shall be as specified in Schedule-I.
5. **Number, classification, level in the pay matrix, method of recruitment, age-limit and other qualifications.** - The name of the posts, their number, classification and level in the pay matrix, method of recruitment, age-limits, qualifications and other matters relating to the said posts, shall be as specified in columns (1) to (12) of Schedule-II.
6. **Pay, allowances, leave and other conditions of service of officers and other employees.** - (1) The level in the pay matrix of employees of the Board shall be as specified in column (3) of Schedule-I.
- (2) The rules and orders for the time being in force and amendment from time to time as applicable to the officers and other employees, holding posts of corresponding Level in the pay matrix under the Central Government, shall regulate the conditions of service in respect of allowance, leave, joining time, joining time pay, provident fund, gratuity, age of superannuation, retirement benefits, medical facilities and other conditions of service of the employees of the Board including scientists and engineers covered under Flexible Complementing Scheme at par with the Central Government employees i.e. “the Scientific and Technical Group ‘A’ posts in Central Pollution Control Board Regulations, 2009” as amended by “the Scientific and Technical group ‘A’ posts in Central Pollution Control Board (Amendment) Regulations, 2011”.
7. **Appointing authority.** - (1) All appointments to Group ‘A’ and Group ‘B’ posts shall be made by the Chairman:
- Provided that with respect to post falling under level-13 or above in the pay matrix, no appointment shall be made by the Chairman without the prior approval of the Central Government.
- (2) All appointments to Group ‘C’ (including the erstwhile posts re-designated as MTS) shall be made by the Member Secretary.
8. **Saving.** - Nothing in these regulations shall affect reservations, relaxation of age-limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, ex- servicemen, other backward classes and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.
9. **Power to relax.** - Where the Board is of the opinion that it is necessary or expedient so to do, it may, in consultation with the Central Government, by order and for reasons to be recorded in writing, relax any other provisions of these regulations with respect to any class or category of persons.
10. **Matters, with respect to which no provision has been made.** - Matters relating to the conditions of service of officers and other employees, with respect to which no provision has been made in these regulations, shall be referred to the Central Government for its decision.
11. **Miscellaneous.** - In all cases of direct recruitment, a training of at least two weeks duration will be pre-requisite for completion of probation by all the employees and the syllabus for the training shall be prescribed and decided by the Competent Authority.

SCHEDULE- I**Posts in the Central Pollution Control Board and level in the pay matrix**

[see Regulations 2(d), 3, 4 and 6]

Sl. No.	Name of the post	Level in the pay matrix
(1)	(2)	(3)
1.	Senior Law Officer	Level- 12 (Rs.78800-209200)
2.	Senior Administrative Officer	Level-12 (Rs.78800-209200)
3.	Administrative Officer	Level-11 (Rs.67700-208700)
4.	Law Officer	Level-11 (Rs.67700-208700)
5.	Accounts Officer	Level-7 (Rs.44900-142400)
6.	Assistant Accounts Officer	Level-7 (Rs.44900-142400)
7.	Assistant Law Officer	Level-7 (Rs.44900-142400)
8.	Assistant Director (OL)	Level-7 (Rs.44900-142400)
9.	Private Secretary	Level-7 (Rs.44900-142400)
10.	Senior Technical Supervisor	Level-7 (Rs.44900-142400)
11.	Section Officer	Level-7 (Rs.44900-142400)
12.	Draughting Supervisor	Level-6 (Rs.35400 - 112400)
13.	Senior Scientific Assistant	Level-6 (Rs.35400 - 112400)
14.	Senior Translator	Level-6 (Rs.35400 - 112400)
15.	Technical Supervisor	Level-6 (Rs.35400 - 112400)
16.	Assistant	Level-6 (Rs.35400 - 112400)
17.	Accounts Assistant	Level-6 (Rs.35400 - 112400)
18.	Junior Translator	Level-6 (Rs.35400 - 112400)
19.	Stenographer Grade-I	Level-6 (Rs.35400 - 112400)
20.	Publication Assistant	Level-6 (Rs.35400 - 112400)
21.	Senior Draughtsman	Level-6 (Rs.35400 - 112400)
22.	Data Processing Assistant	Level-6 (Rs.35400 - 112400)
23.	Driver Special Grade	Level-6 (Rs.35400 - 112400)
24.	Data Entry Operator Grade-I	Level-5 (Rs.29200 -92300)
25.	Driver Grade-I	Level-5 (Rs.29200 -92300)
26.	Junior Technician	Level-4 (Rs.25500 -81100)
27.	Senior Laboratory Assistant	Level-4 (Rs.25500 -81100)
28.	Driver Grade-II	Level-4 (Rs.25500 -81100)
29.	Stenographer Grade-II	Level-4 (Rs.25500 -81100)
30.	Upper Division Clerk	Level-4 (Rs.25500 -81100)
31.	Data Entry Operator Grade-II	Level-4 (Rs.25500 -81100)
32.	Driver (Ordinary Grade)	Level-2 (Rs.19900 -63200)
33.	Junior Laboratory Assistant	Level-2 (Rs.19900 -63200)

34.	Lower Division Clerk	Level-2 (Rs.19900 -63200)
35.	Multi-Tasking Staff Grade-I	Level-2 (Rs.19900 -63200)
36.	Field Attendant	Level-1 (Rs.18000 -56900)
37.	Multi-Tasking Staff	Level-1 (Rs.18000 -56900)

SCHEDULE-II

[see regulations 2(e) and 5]

Name of the post.	Number of post.	Classification.	Level in the pay matrix.	Whether selection post or non-selection post.	Age-limit for direct recruits.	Educational and other qualifications required for direct recruits.
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1. Senior Law Officer.	1* (2021) * Subject to variation dependent on workload.	Group 'A', Non-Ministerial.	Level-12 in the pay matrix (Rs.78800-209200).	Selection	Not applicable	Not applicable

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	Period of probation, if any.	Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies to be filled by various methods.	In case of recruitment by promotion or deputation/absorption, grades from which promotion or deputation is to be made.	If Departmental Promotion Committee exists, what is its composition.
(8)	(9)	(10)	(11)	(12)
Not applicable.	Not applicable.	By promotion failing which by deputation (including short term contract).	<p>Promotion: Law Officer with five years of regular service in level-11 in the pay matrix (Rs.67,700-2,08,700). Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (including short term contract): Officers of the Central Government, State</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of:</p> <ol style="list-style-type: none"> 5. Chairman, Central Board-Chairman; 6. Joint Secretary or Advisor in the Ministry of Environment, Forest and Climate Change (dealing with establishment of Board) or his nominee - Member; 7. Two Members of the Board (to be nominated by the Chairman) - Members; 8. Member Secretary, Central Board - Member.

			<p>Governments, Union territories administration, Autonomous or Statutory organizations, Public Sector Undertakings, University or Recognized Research Institution -</p> <p>(a) (i) holding analogous post on regular basis in the parent cadre or department, or</p> <p>(ii) with five years of service in the grade rendered after appointment thereto on a regular basis in level-11 (Rs.67,700-2,08,700) in the pay matrix or equivalent in the parent cadre or department.</p> <p>(b) Possessing the following qualifications and experience:</p> <p>(i) Bachelor's Degree in Law from a recognized university or institute, and</p> <p>(ii) should be a qualified legal practitioner as per the Advocates Act, 1961, who has not less than eight years experience, out of which five years should be in High Court or Supreme Court in handling environmental litigation cases.</p> <p>or</p> <p>(iii) persons having not less than eight years experience in rendering legal advice, preferably in matters relating to environmental pollution in a supervisory level.</p> <p>Note 1: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the</p>	
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			<p>revised rules.</p> <p>Note 2: The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.</p> <p>Note 3: Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years.</p> <p>Note 4: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
2. Senior Administrative Officer.	01 * (2021) * Subject to variation dependent on workload.	Group 'A', Non-Ministerial.	Level-12 in the pay matrix (Rs.78800-209200).	Selection.	Not applicable.	Not applicable.

(8)	(9)	(10)	(11)	(12)
Not applicable.	Not applicable.	Promotion failing which by deputation (including short term contract).	<p>Promotion: Administrative Officer with five years of regular service in level 11 in the pay matrix (Rs.67,700-2,08,700).</p> <p>Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of:</p> <ol style="list-style-type: none"> Chairman, Central Board-Chairman; Joint Secretary or Advisor in the Ministry of Environment, Forest and Climate Change (dealing with establishment of Board) or his nominee - Member; Two Members of the Board (to be nominated by the Chairman)- Members; Member Secretary, Central Board -

			<p>grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (including Short Term Contract): Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution –</p> <p>(a) (i) holding analogous post on regular basis in the parent cadre or department; or (ii) with five years of regular service in the grade rendered after appointment thereto in level-11 (Rs.67,700-2,08,700) in the pay matrix or equivalent in the parent cadre or Department, and</p> <p>(b) possessing a Bachelor's degree in any discipline from a recognised university or institute; and</p> <p>(c) having ten years experience in a supervisory capacity in Administration or Accounts or Establishment.</p> <p>Desirable: Post graduation diploma in Personnel Management or Master of Business Administration with specialisation in Personnel Management.</p> <p>Note 1: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.</p> <p>Note 2: The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.</p> <p>Note 3: Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State</p>	<p>Member.</p>
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			<p>Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years.</p> <p>Note 4: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
3. Administrative Officer.	07* (2021) *Subject to variation dependent on workload.	Group 'A', Non-Ministerial.	Level-11 in the pay matrix (Rs.67,700-2,08,700).	Selection.	Not applicable.	Not applicable.

(8)	(9)	(10)	(11)	(12)
Not applicable.	Two Year.	By promotion failing which by deputation (including short term contract).	<p>Promotion: Section Officers, Accounts Officer and Private Secretaries with seven years of regular service in Level-7 in the pay matrix (Rs.44,900-1,42,400).</p> <p>Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p><i>Note: Fifty percent of the vacancies shall be filled from the grade of Section Officers, twenty five percent of vacancies from the Accounts Officer and twenty five percent of vacancies from the</i></p>	<p>Departmental Promotion Committee or Departmental Confirmation Committee (for considering promotion and confirmation) consisting of:</p> <ol style="list-style-type: none"> Chairman, Central Board - Chairman; Joint Secretary or Advisor in the Ministry of Environment, Forest and Climate Change (dealing with establishment of Board) or his nominee - Member; Two Members of the Board (to be nominated by the Chairman)- Members; Member Secretary, Central Board- Member.

			<p><i>grade of Private Secretary. In case of non-eligible candidates in either of the grade the post shall be filled from the grade where the eligible candidate is available.</i></p> <p>Note 1: The inter-se seniority of Section Officers, Accounts Officer and the Private Secretary will be as per date of regular appointment in the respective grade.</p> <p>Note 2: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.</p> <p>Note 3: While calculating the qualifying service for consideration for promotion to the grade of Administrative Officer, total regular service in level-7 will be taken into account.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
4. Law Officer.	*02 (2021) *Subject to variation dependent on workload.	Group 'A', Non-Ministerial.	Level-11 in the pay matrix (Rs.67,700-2,08,700).	Selection.	<p>Up to 40 years.</p> <p>Note 1: Relaxable for Government servants up to five years in accordance with the instructions or orders issued by the Central Government.</p> <p>Note 2: The crucial date for determining the age-limit shall be the closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Lahual and Spiti District and Pangi Sub-Division of Chamba District of Himachal Pradesh and the Union territories of Ladakh, Andaman and Nicobar Islands and Lakshadweep.</p>	<p>Essential:</p> <p>(vi) Bachelor's degree in Law from a recognised University or Institution; and</p> <p>(vii) Should have seven years experience as an officer of the State Judicial Service; or</p> <p>(viii) Should be Central Government servant, who has seven year's experience in legal affairs; or</p> <p>(ix) Should have seven years experience in the legal Department of a State; or</p> <p>(x) should be a qualified legal practitioner, who has practised as such for seven years.</p> <p>Note: The advocacy period shall be computed with legal advice period for required experience of seven years.</p>

(8)	(9)	(10)	(11)	(12)
Not applicable.	One year.	By promotion failing which by deputation (including short term contract) and failing both by direct recruitment.	<p>Promotion: Assistant Law Officers with seven years regular service in level-7.</p> <p>Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (including short term contract): Officers of the Central Government, State Governments, Union territories administration, autonomous or Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution:</p> <p>(a) (i) holding analogous post on regular basis in the parent cadre or Department; or (ii) with five years of regular service in the grade render after appointment thereto in level-10 (Rs.56,100-1,77,500) in the pay matrix or equivalent in the parent cadre of Department; and</p> <p>(b) Possessing the qualifications and experience prescribed for direct recruits in column (7).</p> <p>Note 1: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.</p> <p>Note 2: The departmental officers in the feeder category who are in direct</p>	<p>Selection Committee:</p> <ol style="list-style-type: none"> 5. Chairman, Central Board - Chairman; 6. Joint Secretary or Advisor in the Ministry of Environment, Forest and Climate Change (dealing with establishment of Board) or his nominee - Member; 7. Two experts to be nominated by the Chairman - Members; 8. Member Secretary, Central Board - Member. <p>Departmental Promotion Committee or Departmental Confirmation Committee (for considering promotion and confirmation) consisting of:</p> <ol style="list-style-type: none"> 1. Chairman, Central Board - Chairman; 2. Joint Secretary or Advisor in the Ministry of Environment, Forest and Climate Change (dealing with establishment of Board) or his nominee - Member; 3. Two Members of the Board (to be nominated by the Chairman) - Members; 4. Member Secretary, Central Board - Member.

			<p>line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.</p> <p>Note 3: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union Territory Administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years.</p> <p>Note 4: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
5. Accounts Officer.	02* (2021) *Subject to variation dependent on workload.	Group 'B', Non-Ministerial.	Level-7 in the pay matrix (Rs.44900-142400).	Selection.	Not applicable.	Not applicable.

(8)	(9)	(10)	(11)	(12)
Not applicable.	Not applicable.	By promotion failing which by deputation (including short term contract).	<p>Promotion: Assistant Accounts Officer with two years of regular service in level-7 in the pay matrix (Rs.44,900-1,42,400).</p> <p>Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (including short term contract):</p>	<p>Department Promotion Committee (for considering promotion) consisting of:</p> <ol style="list-style-type: none"> 1. Chairman, Central Board - Chairman; 2. Director or Deputy Secretary in the Ministry of Environment, Forest and Climate Change (dealing with establishment of Board) or his nominee - Member; 3. Two Members of the Board (to be nominated by the Chairman) - Members; 4. Member Secretary, Central Board - Member.

		<p>Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution:</p> <p>(a) (i) holding analogous post on regular basis in the parent cadre or Department; or (ii) with five years of service in grade render after appointment thereto on a regular basis in level-6 (Rs.35,400-1,12,400) in the pay matrix or equivalent in the parent cadre of Department; and</p> <p>(b) possessing the following qualifications and experience: Bachelor's Degree in Commerce from a recognised University or institution with five years experience in a supervisory level or Subordinate Audit /Account Services Examination Accounts with five years experience in accounts, audit and financial management.</p> <p>Note 1: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.</p> <p>Note 2: The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.</p> <p>Note 3: Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years.</p>	
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			Note 4: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.	
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
6. Assistant Accounts Officer.	5* (2021) * Subject to variation dependent on workload.	Group 'B', Non- Ministerial.	Level-7 in the pay matrix (Rs.44900- 142400).	Selection.	Up to thirty years. Note 1: Relaxable for Government servants up to five years in accordance with the instructions or orders issued by the Central Government. Note 2: The crucial date for determining the age-limit shall be the closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Lahual and Spiti District and Pangi Sub- division of Chamba District of Himachal Pradesh and the Union territories of Ladakh, Andaman and Nicobar Islands and Lakshadweep.	Essential: Bachelor's degree in Commerce from a recognised University or Institute with five years experience in a supervisory level or a Subordinate Audit /Account Services Examination accountant with five years experience in accounts, audit and related financial works in an organisation or institution of repute. Desirable: Associated Member of Chartered Accounts of India or Institution of Costs and Works Accounts. Note: The qualification(s) regarding experience is relaxable at the discretion of the Chairman, Central Pollution Control Board, in the case of candidates belonging to Scheduled Castes or Scheduled Tribes if at any stage of selection the Chairman, Central Pollution Control Board is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancy reserved for them.

(8)	(9)	(10)	(11)	(12)
Not applicable.	Two years (For direct recruitment).	Eighty percent by promotion failing which by transfer on deputation (including short term contract). Twenty percent by direct	Promotion: Account Assistant with five years regular service in level-6 in the pay matrix (Rs.35,400-1,12,400). Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the	Departmental Promotion Committee or Departmental Confirmation Committee (for considering promotion and confirmation) consisting of: 1. Chairman, Central Board - Chairman; 2. Joint Secretary or Advisor in the Ministry of Environment, Forest and Climate Change (dealing with establishment of Board) or his

		recruitment.	<p>requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (including short term contract): Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution:</p> <p>(a) (i) holding analogous post on regular basis in the parent cadre or Department; or (ii) with five years of regular service in the grade render after appointment thereto in level-6 (Rs.35,400-1,12,400) in the pay matrix or equivalent in the parent cadre or Department; and (b) possessing the qualifications and experience prescribed for direct recruits in column (7).</p> <p>Note 1: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.</p> <p>Note 2: The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.</p> <p>Note 3: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years.</p> <p>Note 4: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.</p>	<p>nominee – Member;</p> <p>3. Two Members of the Board (to be nominated by the Chairman) – Members;</p> <p>4. Member Secretary, Central Board - Member.</p>
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
7. Assistant Law Officer.	02* (2021) * Subject to variation dependent on workload.	Group 'B', Non- Ministerial.	Level-7 in the pay matrix (Rs.44900 -142400).	Not applicable.	Up to thirty years. Note: Relaxable for Government servants up to five years in accordance with the instructions or orders issued by the Central Government. Note: The crucial date for determining the age-limit shall be the closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Lahual and Spiti District and Pangi Sub-division of Chamba District of Himachal Pradesh and the Union territories of Ladakh, Andaman and Nicobar Islands and Lakshadweep.	Essential: (i) Bachelor's degree in Law from a recognised University or Institution; and (ii) Should have five years experience as an Officer of the State Judicial Service; or (iii) Should have five years experience in the legal Department of a State; or (iv) Should be a Central Government servant, who has five years experience in legal affairs; or (v) Should be a qualified legal practitioner, who has practised as such for five years. Note: The advocacy period shall be computed with legal advice period for required experience of five years. For direct recruitment: Note 1: Qualifications are relaxable at the discretion of the Chairman, Central Pollution Control Board, in the case of candidates otherwise well qualified. Note 2: The qualification(s) and experience is relaxable at the discretion of the Chairman, Central Pollution Control Board, in the case of candidates belonging to the Scheduled Castes or the Scheduled Tribes, if at any stage of selection the Chairman, Central Pollution Control Board is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancy reserved for them.

(8)	(9)	(10)	(11)	(12)
Not applicable.	Two years (for direct recruits).	By direct recruitment. Note: Vacancies caused by the incumbent being away on deputation or long illness or study leave or under other circumstances for a duration of one year or more may be filled on deputation (including short term contract) basis.	Deputation (including short term contract): Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution: (a) (i) holding analogous post on regular basis in the parent cadre or Department; or (ii) with five years of regular service in the grade render after appointment thereto in level-6 (Rs.35,400- 1,12,400) in the pay matrix or equivalent in the parent cadre or Department; and	Departmental Promotion Committee or Departmental Confirmation Committee (for considering promotion and confirmation) consisting of: 1. Chairman, Central Board - Chairman; 2. Joint Secretary or Advisor in the Ministry of Environment, Forest and Climate Change (dealing with establishment of Board) or his nominee - Member; 3. Two Members of the Board (to be nominated by the Chairman) - Members; 4. Member Secretary, Central Board - Member.

			<p>(b) Possessing the educational qualifications and experience prescribed for direct recruits in column (7)</p> <p>Note 1: The departmental officers in the feeder category who are in direct line of promotion will not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory bodies shall ordinarily not exceed three years.</p> <p>Note 3: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
8. Assistant Director (OL).	01* (2021) * Subject to variation dependent on workload.	Group 'B', Non- Ministerial.	Level-7 in the pay matrix (Rs.44900- 142400).	Selection.	Not applicable.	Not applicable.

(8)	(9)	(10)	(11)	(12)
Not applicable.	Not applicable.	By deputation (including short term contract)/promotion. (Composite Method)	<p>Deputation (including short term contract) :</p> <p>1. Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertaking's, University or Recognised Research Institution:</p> <p>(a) (i) holding analogous post on regular basis in the parent cadre or Department; or (ii) with five years of regular service in the grade render after appointment thereto in level-6 (Rs.35,400-1,12,400) in the pay matrix or equivalent in the parent cadre or Department; and</p> <p>(b) Possessing the following qualifications and experience:</p> <p>Essential qualification:</p> <p>(g) master's degree from a recognised University in</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of:</p> <p>1. Chairman, Central Board – Chairman;</p> <p>2. Joint Secretary or Advisor in the Ministry of Environment, Forest and Climate Change (dealing with establishment of Board) or his nominee – Member;</p> <p>3. Two Members of the Board (to be nominated by the Chairman) – Members;</p> <p>4. Member Secretary, Central Board – Member.</p>

			<p>Hindi with English as a compulsory or elective subject or as the medium of examination at the degree level; or</p> <p>(h) master's degree from a recognised University in English with Hindi as a compulsory or elective subject or as the medium of examination at the degree level; or</p> <p>(i) master's degree from a recognised University in any subject other than Hindi or English, with Hindi medium and English as a compulsory or elective subject or as the medium of examination at the degree level; or</p> <p>(j) master's degree from a recognised University in any subject other than Hindi or English, with English medium and Hindi as a compulsory or elective subject or as a medium of a examination at the degree level; or</p> <p>(k) master's degree from a recognised University in any subject other than Hindi or English, with Hindi and English as compulsory or elective subjects or either of the two as a medium of examination and the other as a compulsory or elective subject at the degree level; and</p> <p>(c)(i) Three years' experience using or applying terminology (terminological work) in Hindi and translation work from English to Hindi or vice-versa, preferably of technical or scientific literature under Central or State Governments or Autonomous Body or Statutory Organisations or Public Sector Undertaking's or Universities; or recognised research or educational institutions; or</p> <p>(ii) three years' experience of teaching in Hindi and English or research in Hindi or English under Central or State Governments or Autonomous Body or Statutory Organisations or Public Sector Undertaking's</p>	
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			<p>or Universities or recognised research or educational institutions.</p> <p>Note 1: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.</p> <p>Note 2: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years.</p> <p>Note 3: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.</p> <p>Promotion:</p> <p>(d). The departmental Senior Translator with five years of regular service in the grade will also be considered and in case he/she is selected for appointment to the post, the same will be deemed to have been filled by promotion.</p> <p>Note : Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
9. Private Secretary.	20* (2021) * Subject to variation dependent on workload.	Group 'B', Non-Ministerial.	Level-7 in the pay matrix (Rs.44900-142400).	Selection.	Up to thirty years. Note: Relaxable for Government servants up to five years in accordance with the instructions or orders issued by the Central Government. Note: The crucial date for determining the age-limit shall be the closing date for receipt	(ग) A Bachelor's Degree from a recognised University or Institute or equivalent qualification (घ)(i) Passing of test in English shorthand and typing on computer at a minimum speed of 120 wpm and 40 wpm respectively; or (ii) Passing of test in

					of application from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Lahual and Spiti District and Pangi Sub-division of Chamba District of Himachal Pradesh and the Union territories of Ladakh, Andaman and Nicobar Islands and Lakshadweep.	Hindi shorthand and typing on computer at a minimum speed of 120 wpm and 35 wpm respectively. (c) With five years of experience as stenographer in Government or Public Sector Undertaking or Autonomous Body.
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(8)	(9)	(10)	(11)	(12)
Not applicable.	Two years for direct recruit.	By deputation (including short term contract)/ Promotion (Composite method) failing which by direct recruitment.	<p>Promotion: Stenographers Grade-I with five years of regular service in level-6 in the pay matrix (Rs.35,400-1,12,400).</p> <p>Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (including short term contract): Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertaking's, University or Recognised Research Institution:</p> <p>(a) (i) holding analogous post on regular basis in the parent cadre or department; or (ii) with five years regular service in the Stenographers grade in level-6 (Rs.35,400-1,12,400) in the pay matrix or equivalent in the parent cadre or Department.</p> <p>Note 1: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.</p> <p>Note 2: The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on</p>	<p>Departmental Promotion Committee or Departmental Confirmation Committee (for promotion and confirmation) consisting of:</p> <ol style="list-style-type: none"> 1. Chairman, Central Board - Chairman; 2. Joint Secretary or Advisor in the Ministry of Environment, Forest and Climate Change (dealing with establishment of Board) or his nominee - Member; 3. Two Members of the Board (to be nominated by the Chairman) - Members; 4. Member Secretary, Central Board - Member.

			<p>deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.</p> <p>Note 3: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years.</p> <p>Note 4: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
10. Senior Technical Supervisor.	09* (2021) *Subject to variation dependent on workload.	Group 'B', Non-Ministerial.	Level-7 in the pay matrix (Rs.44900-142400).	Selection.	<p>Up to thirty years.</p> <p>Note 1: Relaxable for Government servants up to five years in accordance with the instructions or orders issued by the Central Government.</p> <p>Note 2: The crucial date for determining the age-limit shall be the closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Lahual and Spiti District and Pangi Sub-division of Chamba District of Himachal Pradesh and the Union territories of Ladakh, Andaman and Nicobar Islands and Lakshadweep.</p>	<p>Possessing a degree in Instrumentation or Electronics or Electrical or Mechanical Engineering with three years of experience in the relevant field.</p> <p>Note: The Central Pollution Control Board may indicate the particular trade or discipline in which a Degree in Engineering is required on each occasion a vacancy is filled.</p>

(8)	(9)	(10)	(11)	(12)
Not applicable.	Two years For direct recruitment.	By promotion failing which by deputation (including short term contract) failing both by direct recruitment.	<p>Promotion: Technical Supervisor with five years of regular service in level-6 in the pay matrix (Rs.35,400-Rs.1,12,400).</p> <p>Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such</p>	<p>Departmental Promotion Committee or Departmental Confirmation Committee (for considering promotion and confirmation) consisting of:</p> <ol style="list-style-type: none"> 1. Chairman, Central Board - Chairman; 2. Joint Secretary or Advisor in the Ministry of Environment, Forest and Climate Change (dealing with establishment of Board) or his nominee - Member; 3. Two Members of the Board (to be

			<p>qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (including short term contract): Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertaking's, University or Recognised Research Institution:</p> <p>(a) (i) holding analogous post on regular basis in the parent cadre or Department; or (ii)with five years of regular service in the grade render after appointment thereto in level-6 (Rs.35,400-1,12,400) in the pay matrix or equivalent in the parent cadre or Department; and</p> <p>(b) Possessing a diploma in Instrumentation or Electronics or Electrical or Mechanical Engineering.</p> <p>Note 1: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.</p> <p>Note 2: The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.</p> <p>Note 3: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years.</p> <p>Note 4: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.</p>	<p>nominated by the Chairman) – Members;</p> <p>4. Member Secretary, Central Board - Member.</p>
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
11. Section Officer.	10* (2021) * Subject to variation dependent on workload.	Group 'B', Non- Ministerial.	Level-7 in the pay matrix (Rs.44900- 142400).	Selection.	Not applicable.	Not applicable.

(8)	(9)	(10)	(11)	(12)
Not applicable.	Not applicable.	By promotion failing which by deputation (including short term contract).	<p>Promotion: Assistants with five years of regular service in the level-6 in the pay matrix (Rs.35,400-1,12,400). Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (including short term contract): Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution: (a) (i) holding analogous post on regular basis in the parent cadre or Department; or (ii) with five years of regular service in the grade render after appointment thereto in level-6 (Rs.35,400-1,12,400) in the pay matrix or equivalent in the parent cadre or Department; and (b) Possessing a Bachelor's degree from a recognised University or Institution.</p> <p>Note 1: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules. Note 2: The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of:</p> <ol style="list-style-type: none"> 1. Chairman, Central Board - Chairman; 2. Joint Secretary or Advisor in the Ministry of Environment, Forest and Climate Change (dealing with establishment of Board) or his nominee - Member; 3. Two members of the Board (to be nominated by the Chairman) - Members; 4. Member Secretary, Central Board - Member.

			<p>shall not be eligible for consideration for appointment by promotion.</p> <p>Note 3: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years.</p> <p>Note 4: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
12. Draughting Supervisor.	01* (2021) * Subject to variation dependent on workload.	Group 'B', Non- Ministerial.	Level-6 in the pay matrix (Rs.35400-112400).	Selection.	Not applicable.	Not applicable.

(8)	(9)	(10)	(11)	(12)
Not applicable	Not applicable	By deputation (including short term contract)/ Promotion (Composite method).	<p>Promotion: Senior Draughtsman with two years regular service in level-6 in the pay matrix (Rs.35,400-1,12,400). Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (including short term contract): Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution: (a) (i) holding analogous post on regular basis in the parent cadre or Department; or (ii) with six years of regular service in the grade render after appointment thereto in level-5 (Rs.29,200-92,300)</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of:</p> <ol style="list-style-type: none"> Chairman, Central Board - Chairman; Director or Deputy Secretary in the Ministry of Environment, Forest and Climate Change (dealing with establishment of Board) or his nominee - Member; Two Members of the Board (to be nominated by the Chairman) - Members; Member Secretary, Central Board - Member.

			<p>in the pay matrix or equivalent in the parent cadre or Department; and</p> <p>(b) possessing two years diploma of draftsmanship in Civil Engineering.</p> <p>Note 1: For the purpose of computing minimum qualifying service for promotion, the service rendered on a regular basis by an officer prior to the 1st January, 2016 or the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the said Commission.</p> <p>Note 2: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.</p> <p>Note 3: The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.</p> <p>Note 4: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years.</p> <p>Note 5: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.</p> <p>Note 6: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st January, 2016 (the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended) shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Pay Commission, except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay or pay scale and where this benefit will extend only for the post or posts for which that grade pay or pay scale is the normal replacement grade without any up-gradation.</p> <p>Note 7: The post of Draughting Supervisor will automatically get abolished as and when the present incumbent vacates the post and no incumbent is available in feeder grade.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
13. Senior Scientific Assistant	59* (2021) * Subject to variation dependent on workload.	Group 'B', Non- Ministeri al.	Level-6 in the pay matrix (Rs.3540 0- 112400).	Selection.	Up to thirty years. Note: Relaxable for Government servants up to five years in accordance with the instructions or orders issued by the Central Government. Note: The crucial date for determining the age-limit shall be the closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Lahual and Spiti District and Pangi Sub-division of Chamba District of Himachal Pradesh and the Union territories of Ladakh, Andaman and Nicobar Islands and Lakshadweep.	Possessing Master's degree in science from a recognised University or Institution with two years experience in relevant field. Preferably in pollution control and related subjects in any organisation or institution of repute.

(8)	(9)	(10)	(11)	(12)
Age: No. Educational Qualificatio n: Degree in Science.	Two years for direct Recruitmen t.	Fifty percent by Direct Recruitment. Fifty percent by promotion failing which by deputation (including short term contract) and failing both by direct recruitment.	Promotion: Senior Laboratory Assistant with ten years of regular service in level-4 in the pay matrix (Rs.25,500-81,100). Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service. Deputation (including short term contract): Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution: (a) (i) holding analogous post on regular basis in the parent cadre or Department; or (ii) with six years of regular service in the grade render after appointment thereto in level-5 (Rs.29,200-92,300) in the pay matrix or equivalent in the	Departmental Promotion Committee or Departmental Confirmation Committee (for considering promotion and confirmation) consisting of: 1. Chairman, Central Board - Chairman; 2. Director or Deputy Secretary in the Ministry of Environment, Forest and Climate Change (dealing with establishment of Board) or his nominee - Member; 3. Two Members of the Board (to be nominated by the Chairman) - Members; 4. Member Secretary, Central Board - Member.

			<p>parent cadre or Department; and</p> <p>(b) Possessing the qualifications and experience prescribed for direct recruits in column (7).</p> <p>Note 1: For the purpose of computing minimum qualifying service for promotion, the service rendered on a regular basis by an officer prior to the 1st January, 2016 or the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Commission.</p> <p>Note 2: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.</p> <p>Note 3: The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.</p> <p>Note 4: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years.</p> <p>Note 5: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.</p> <p>Note 6: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st January, 2016 (the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended) shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Pay Commission, except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay or pay scale and where this benefit will extend only for the post or posts for which that grade pay or pay scale is the normal replacement grade without any up-gradation.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
14. Senior Translator.	01 * (2021) * Subject to variation dependent on workload.	Group 'B', Non-Ministerial.	Level-6 in the pay matrix (Rs.35400-112400).	Selection.	Not applicable.	Not applicable.

(8)	(9)	(10)	(11)	(12)
Not applicable.	Not applicable.	By deputation (including short term contract)/ promotion (Composite method).	<p>Deputation (including short term contract):</p> <p>1. Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution:</p> <p>(a) (i) holding analogous post on regular basis in the parent cadre or Department; or (ii) with six years of regular service in the grade rendered after appointment thereto in level-5 (Rs.29,200-92300) in the pay matrix or equivalent in the parent cadre or Department; and</p> <p>(b) Possessing the following qualification:</p> <p>(i) master's degree from a recognised University in Hindi with English as a compulsory or elective subject or as the medium of examination at the degree level; or</p> <p>(ii) master's degree from a recognised University in English with Hindi as a compulsory or elective subject or as the medium of examination at the degree level; or</p> <p>(iii) master's Degree from a recognised University in any subject other than Hindi or English, with Hindi medium and English as a compulsory or elective subject or as the medium of an examination at the degree level; or</p> <p>(iv) master's degree from a recognised University in any subject other than Hindi or English, with English medium and Hindi as a compulsory or elective subject or as the medium of an examination at the degree level; or</p> <p>(v) master's degree from a recognised University in any subject other than Hindi or English, with Hindi and English as compulsory or elective subjects or either of the two as a medium of examination and the other as a compulsory or elective subject at the degree level; and</p> <p>(vi) recognised diploma or certificate course in translation from Hindi to English and vice versa or three years' experience of translation work from Hindi to English and vice versa in a Central or State Government office, including Government of India Undertaking.</p> <p>Note 1: For the purpose of computing minimum qualifying service for promotion, the service rendered on a regular basis by an officer prior to the 1st January, 2016 or the date</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of:</p> <p>1. Chairman, Central Board - Chairman;</p> <p>2. Director or Deputy Secretary in the Ministry of Environment, Forest and Climate Change (dealing with establishment of Board) or his nominee - Member;</p> <p>3. Two Members of the Board (to be nominated by the Chairman) - Members;</p> <p>4. Member Secretary, Central Board - Member.</p>

		<p>from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Commission.</p> <p>Note 2: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.</p> <p>Note 3: The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.</p> <p>Note 4: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years.</p> <p>Note 5: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.</p> <p>Note 6: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st January, 2016 (the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended) shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Pay Commission, except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay or pay scale and where this benefit shall extend only for the post or posts for which that grade pay or pay scale is the normal replacement grade without any up-gradation.</p> <p>Promotion: The departmental Junior Translator with two years regular service in the grade shall also be considered and in case he/ she is selected for appointment to the post, the same shall be deemed to have been filled by promotion.</p> <p>Note 1: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
15. Technical Supervisor.	17* (2021) * subject to variation dependent on workload.	Group 'B', Non- Ministerial.	Level-6 in the pay matrix (Rs.354 00- 112400)	Selection.	Up to thirty years. Note: Relaxable for Government servants up to five years in accordance with the instructions or orders issued by the Central Government. Note: The crucial date for determining the age-limit shall be the closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Lahaul and Spiti District and Pangi Sub-division of Chamba District of Himachal Pradesh and the Union territories of Ladakh, Andaman and Nicobar Islands and Lakshadweep.	Degree in Instrumentation or Electronics or Electrical or Mechanical or Automobile Engineering with three years experience in the relevant field. Note: The Chairman Central Board shall indicate the particular trade or discipline in which a Degree in Engineering is required on each occasion a vacancy is filled.

(8)	(9)	(10)	(11)	(12)
Age: Not applicable. Educational Qualification: Yes.	Two years.	Fifty percent by promotion failing which by deputation (including short term contract) failing both by direct recruitment; and Fifty percent by direct recruitment.	Promotion: Junior Technician with ten years regular service in the grade and possessing Industrial Training Institute certificate of two years course. Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service. Deputation (including short term contract): Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution: (a) (i) holding analogous post on regular basis in the parent cadre or Department; or (ii) with six years of regular service in the grade rendered after appointment thereto in level-5 (Rs.29,200-92,300) in the pay matrix or equivalent in the parent cadre or Department; and (b) Possessing a degree in engineering in the relevant discipline and having experience of not less than five years in	Departmental Promotion Committee or Departmental Confirmation Committee (for considering promotion and confirmation) consisting of: 1. Chairman, Central Board - Chairman; 2. Director or Deputy Secretary in the Ministry of Environment, Forest and Climate Change (dealing with establishment of Board) or his nominee - Member; 3. Two Members of the Board (to be nominated by the Chairman) - Members; 4. Member Secretary, Central Board- Member.

			<p>maintenance repairs of laboratory equipment or instruments.</p> <p>Note: The Chairman Central Board shall indicate the particular trade or discipline in which a Diploma in Engineering is required on each occasion a vacancy is filled.</p> <p>Note 1: For the purpose of computing minimum qualifying service for promotion, the service rendered on a regular basis by an officer prior to the 1st January, 2016 or the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Commission.</p> <p>Note 2: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.</p> <p>Note 3: The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.</p> <p>Note 4: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years.</p> <p>Note 5: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.</p> <p>Note 6: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st January, 2016 (the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended) shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Pay Commission, except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay or pay scale and where this benefit will extend only for the post or posts for which that grade pay or pay scale is the normal replacement grade without any up-gradation.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
16. Assistant.	17* (2021) * Subject to	Group 'B', Non-Ministerial.	Level-6 in the pay matrix (Rs.35400-	Selection.	Up to thirty years. Note: Relaxable for Government servants up to five	(a) Bachelor's Degree from a recognised University or Institution. (b) Shall pass the skill test on computer in English Typing @ 35 words per minute

	variation dependent on workload.		112400).	<p>years in accordance with the instructions or orders issued by the Central Government.</p> <p>Note: The crucial date for determining the age-limit shall be the closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Lahual and Spiti District and Pangi Sub-division of Chamba District of Himachal Pradesh and the Union territories of Ladakh, Andaman and Nicobar Islands and Lakshadweep.</p>	(10500 KDPH on an average of 5 key depressions for each word)/Hindi Typing @ 30 words per minute (9000 KDPH on an average of 5 key depressions for each word). Time allowed is ten minutes.
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(8)	(9)	(10)	(11)	(12)
Not applicable.	Two years.	<p>Seventy five percent by promotion failing which by direct recruitment through a competitive examination.</p> <p>Twenty five percent by direct recruitment through a competitive examination.</p>	<p>Promotion: Upper Division Clerks with ten years of regular service in level-4 in the pay matrix (Rs.25,500-81,100).</p> <p>Note 1: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p>	<p>Departmental Promotion Committee / Departmental Confirmation Committee (for considering promotion and confirmation) consisting of :</p> <ol style="list-style-type: none"> 1. Chairman, Central Board - Chairman; 2. Director or Deputy Secretary in the Ministry of Environment, Forest and Climate Change (dealing with establishment of Board) or his nominee - Member; 3. Two Members of the Board (to be nominated by the Chairman) - Members; 4. Member Secretary, Central Board - Member.

			<p>Note 2: For the purpose of computing minimum qualifying service for promotion, the service rendered on a regular basis by an officer prior to the 1st January, 2016 or the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Commission.</p> <p>Note 3: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
17. Accounts Assistant.	8* (2021) * Subject to variation dependent on workload.	Group 'B', Non-Ministerial.	Level-6 in the pay matrix (Rs.35400-112400).	Not applicable.	Up to thirty years. Note: Relaxable for Government servants up to five years in accordance with the instructions or orders issued by the Central Government. Note: The crucial date for determining the age-limit shall be the closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Lahual and Spiti District and Pangi Sub-division of Chamba District of Himachal Pradesh and the Union territories of Ladakh, Andaman and Nicobar Islands and Lakshadweep.	Essential: (vi) Bachelor's degree in Commerce from a recognised University or Institution. (vii) With three years experience in accounts, audit, cash handling or any other related work in an organisation or institution of repute.

(8)	(9)	(10)	(11)	(12)
Not applicable.	Two years.	By Direct Recruitment. Note: Vacancies caused by the incumbent being away on deputation or long illness or study leave or under other circumstances	Deputation (including short term contract): Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation,	Departmental Promotion Committee / Departmental Confirmation Committee (for considering promotion and confirmation) consisting of: 1. Chairman, Central Board - Chairman; 2. Director or Deputy Secretary in the Ministry of Environment, Forest and Climate Change

		<p>for a duration of one year or more may be filled on deputation basis including short term contract.</p>	<p>Public Sector Undertakings, University or Recognised Research Institution:</p> <p>(a) (i) holding analogous post on regular basis in the parent cadre or Department, or</p> <p>(ii) with ten years of regular service in the grade render after appointment thereto in level-4 (Rs.25,500-81,100) in the pay matrix or equivalent in the parent cadre or Department; and</p> <p>(b) Possessing a Bachelor's degree in commerce from a recognised University or Institution.</p> <p>Note 1: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years.</p> <p>Note 2: The maximum age-limit for appointment by deputation shall be not 'exceeding fifty six years' as on the closing date of receipt of applications.</p> <p>Note 3: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st January, 2016 (the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has</p>	<p>(dealing with establishment of Board) or his nominee - Member;</p> <p>3. Two Members of the Board (to be nominated by the Chairman) - Members;</p> <p>4. Member Secretary, Central Board - Member.</p>
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			been extended) shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Pay Commission, except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay or pay scale and where this benefit will extend only for the post or posts for which that grade pay or pay scale is the normal replacement grade without any up-gradation.	
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
18. Junior Translator.	01 *(2021) * Subject to variation dependent on workload.	Group 'B', Non-Ministerial.	Level-6 in the pay matrix (Rs.35400-112400).	Not applicable.	Up to thirty years. Note: Relaxable for Government servants up to five years in accordance with the instructions or orders issued by the Central Government. Note: The crucial date for determining the age-limit shall be the closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Lahual and Spiti District and Pangi Sub-division of Chamba District of Himachal Pradesh and the Union territories of Ladakh, Andaman and Nicobar Islands and Lakshadweep.	(i) master's degree of a recognised University in Hindi with English as a compulsory or elective subject or as the medium of examination at the degree level; or (ii) master's degree of a recognised University in English with Hindi as a compulsory or elective subject or as the medium of examination at the degree level; or (iii) master's degree of a recognised University in any subject other than Hindi or English, with Hindi medium and English as a compulsory or elective subject or as the medium of examination at the degree level; or (iv) master's degree of a recognised University in any subject other than Hindi or English, with English medium and Hindi as a compulsory or elective subject or as the medium of examination at the degree level; or (v) master's degree of a recognised University in any subject other than Hindi or English, with Hindi and English as a compulsory or elective or either of the two as a medium of examination and the other as a compulsory or elective subject at degree level; and (vi) recognised diploma or certificate course in translation from Hindi to

						English and vice versa or two years' experience of translation work from Hindi to English and vice versa in Central or State Government including Government of India Undertaking.
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(8)	(9)	(10)	(11)	(12)
Not applicable.	Two years.	By direct recruitment through a competitive examination. Note: Vacancies caused by the incumbent being away on deputation or long illness or study leave or under other circumstances for a duration of one year or more may be filled on deputation basis including short term contract.	<p>Deputation (including short term contract): Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution:</p> <p>(a) (i) holding analogous posts on regular basis in the parent cadre or Department; or (ii) with ten years of service in the grade render after appointment thereto a regular basis in level-4 (Rs.25,500-81,100) in the pay matrix or equivalent in the parent cadre or Department; and (b) Possessing the educational qualifications and other qualifications prescribed for direct recruits in column (7).</p> <p>Note 1: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years.</p> <p>Note 2: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.</p> <p>Note 3: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st January, 2016</p>	<p>Departmental Promotion Committee or Departmental Confirmation Committee (for considering promotion and confirmation) consisting of :</p> <ol style="list-style-type: none"> Chairman, Central Board - Chairman; Director or Deputy Secretary (dealing with establishment of Board) or his nominee in the Ministry of Environment, Forest and Climate Change - Member; Two Members of the Board (to be nominated by the Chairman) - Members; Member Secretary, Central Board - Member.

			(the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended) shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Pay Commission, except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay or pay scale and where this benefit will extend only for the post or posts for which that grade pay or pay scale is the normal replacement grade without any up-gradation.	
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
19. Stenographer Grade-I.	01*(2021) *subject to variation dependent on workload.	Group 'B', Non- Ministerial.	Level-6 in the pay matrix (Rs.35400- 112400).	Selection.	Up to thirty years. Note 1: Relaxable for Government servants up to five years in accordance with the instructions or orders issued by the Central Government. Note: The crucial date for determining the age-limit shall be the closing date for receipt of application from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Lahual and Spiti District and Pangi Sub-division of Chamba District of Himachal Pradesh and the Union territories of Ladakh, Andaman and Nicobar Islands and Lakshadweep.	(a) A Bachelor's Degree or equivalent from a recognised University or Institution. (b) Passing of test in English shorthand and typing on computer at a minimum speed of 120 wpm and 40 wpm respectively; or (c) Passing of test in Hindi shorthand and typing on computer at a minimum speed of 120 wpm and 35 wpm respectively. (d) With three years of experience as stenographer in Government or Public Sector Undertaking or Autonomous Body or Private Firm of repute.

(8)	(9)	(10)	(11)	(12)
Not applicable.	Two years.	By Promotion failing which by deputation (including short term contract) failing both by direct recruitment.	<p>Promotion: Stenographer Grade-II with 10 year regular service in the level-4.</p> <p>Note : Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (including short term contract): Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution:</p> <p>(a) (i) holding analogous post on regular basis in the parent cadre or department; or (ii) With ten years of regular service in the grade after appointment thereto on a regular basis level-4 (Rs.25,500-81,100) in the pay matrix or equivalent in the parent cadre or Department; and</p> <p>(b) Possessing the educational qualifications and other qualifications prescribed for direct recruits in column 7(a) and (b) or (c).</p> <p>Note 1: For the purpose of computing minimum qualifying service for promotion, the service rendered on a regular basis by an officer prior to the 1st January, 2016 or the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Commission.</p> <p>Note 2: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.</p> <p>Note 3: The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.</p> <p>Note 4: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall</p>	<p>Departmental Promotion Committee or Departmental Confirmation Committee (for considering promotion and confirmation) consisting of:</p> <ol style="list-style-type: none"> 1. Chairman, Central Board – Chairman; 2. Director or Deputy Secretary in the Ministry of Environment, Forest and Climate Change (dealing with establishment of Board) or his nominee – Member; 3. Two Members of the Board (to be nominated by the Chairman) – Members; 4. Member Secretary, Central Board – Member.

			<p>ordinarily not exceed three years.</p> <p>Note 5: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.</p> <p>Note 6: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st January, 2016 (the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended) shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Pay Commission, except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay or pay scale and where this benefit will extend only for the post or posts for which that grade pay or pay scale is the normal replacement grade without any up-gradation.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
20. Publication Assistant.	01* (2021) *subject to variation dependent on workload.	Group 'B', Non-Ministerial.	Level-6 in the pay matrix (Rs.35400-112400).	Not applicable.	<p>Up to thirty years.</p> <p>Note: Relaxable for Government servants up to five years in accordance with the instructions or orders issued by the Central Government.</p> <p>Note: The crucial date for determining the age-limit shall be the closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Lahual and Spiti District and Pangi Sub-division of Chamba District of Himachal Pradesh and the Union territory of Ladakh, Andaman and Nicobar Islands and Lakshadweep.</p>	<p>Essential:</p> <p>(i) A degree from a recognised University or Institution.</p> <p>(ii) with three years of experience in production, sales and distribution, including printing of publications in an organisation or institution of repute.</p> <p>Desirable:</p> <p>Diploma in printing technology from a recognised Institution.</p>

(8)	(9)	(10)	(11)	(12)
Not applicable.	Two years for direct recruits.	By Deputation (including short-term contract) failing which by direct recruitment.	<p>Deputation (including short-term contract):</p> <p>Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution:</p> <p>(a) (i) holding analogous post on regular basis in the parent cadre or Department; or</p> <p>(ii) with six years of service in the grade render after appointment thereto on a regular basis in level-5 (Rs.29,200-92,300) in the pay matrix or equivalent in the parent cadre or Department; or</p> <p>(iii) with ten years of service in the</p>	<p>Departmental Promotion Committee or Departmental Confirmation Committee (for considering promotion and confirmation) consisting of :</p> <ol style="list-style-type: none"> Chairman, Central Board - Chairman; Director or Deputy Secretary in the Ministry of Environment, Forest and Climate Change (dealing with establishment of Board) or his nominee - Member; Two Members of the Board (to be nominated by the Chairman) - Member; Member Secretary, Central Board - Member.

			<p>grade render after appointment thereto on a regular basis in level-4 (Rs.25,500-81,100) in the pay matrix or equivalent in the parent cadre or Department; and</p> <p>(b) Possessing qualification and experience as prescribed for direct recruits in column (7).</p> <p>Note 1: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years.</p> <p>Note 2: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.</p> <p>Note 3: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st January, 2016 (the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended) shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Pay Commission, except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay or pay scale and where this benefit will extend only for the post or posts for which that grade pay or pay scale is the normal replacement grade without any up-gradation.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
21. Senior Draughtsman.	01* (2021) *subject to variation dependent on workload.	Group 'B', Non-Ministerial.	Level-6 in the pay matrix (Rs.35400-112400).	Not applicable.	Up to thirty years. Note: Relaxable for Government servants up to five years in accordance with the instructions or orders issued by the Central Government. Note: The crucial date for determining the age-limit shall be the closing date for receipt of application from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland,	(iii) Degree in Civil Engineering; and (iv) three years experience in the line in an organisation of repute.

					Tripura, Sikkim, Lahual and Spiti District and Pangi Sub-division of Chamba District of Himachal Pradesh and Union territories of Ladakh, Andaman and Nicobar Islands and Lakshadweep.	
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(8)	(9)	(10)	(11)	(12)
Not applicable.	Two years for direct recruits.	By direct recruitment. Note: Vacancies caused by the incumbent being away on deputation or long illness or study leave or under other circumstances for duration of one year or more may be filled on deputation basis including short term contract.	Deputation (including short-term contract): Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution: (a) (i) holding analogous post on regular basis in the parent cadre or Department; or (ii) with six years of service in the grade render after appointment thereto on a regular basis in level-5 (Rs.29,200-92,300) in the pay matrix or equivalent in the parent cadre or Department; or (iii) with ten years of service in the grade render after appointment thereto on regular basis in level-4 (Rs.25,500-81,100) in the pay matrix or equivalent in the parent cadre or Department; and (b) Possessing the qualifications as prescribed for direct recruits in column (7). Note 1: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years. Note 2: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications. Note 3: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1 st January, 2016 (the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended) shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Pay Commission, except where there has been merger of more than one pre-revised scale of pay into one grade with	Departmental Promotion Committee or Departmental Confirmation Committee (for considering promotion and confirmation) consisting of: 1. Chairman, Central Board - Chairman; 2. Director or Deputy Secretary in the Ministry of Environment, Forest and Climate Change (dealing with establishment of Board) or his nominee - Member; 3. Two Members of the Board (to be nominated by the Chairman) - Members; 4. Member Secretary, Central Board - Member.

			a common grade pay or pay scale and where this benefit will extend only for the post or posts for which that grade pay or pay scale is the normal replacement grade without any up-gradation.	
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
22. Data Processing Assistant.	04 (*2021) *subject to variation dependent on workload.	Group 'B', Non-Ministerial.	Level-6 in the pay matrix (Rs.35400-112400).	Selection.	Up to thirty years. Note: Relaxable for Government servants up to five years in accordance with the instructions or orders issued by the Central Government. Note: The crucial date for determining the age-limit shall be the closing date for receipt of application from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Lahual and Spiti District and Pangi Sub-division of Chamba District of Himachal Pradesh and the Union territories of Ladakh, Andaman and Nicobar Islands and Lakshadweep.	Essential: Bachelors Degree in Computer Application or Degree in any other discipline with Diploma in Computer Application. Desirable: Experience in Electronic Data Processing or Programming of Computer Application.

(8)	(9)	(10)	(11)	(12)
Age: No. Educational qualifications: Yes.	Two years.	Fifty percent by promotion; failing which by direct recruitment Fifty percent by direct recruitment	Promotion: Data Entry Operator Grade-I with six years regular service in level-5. Note 1: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service. Note 2: For the purpose of computing minimum qualifying service for promotion, the service rendered on a regular basis by an officer prior to the 1 st January, 2016 or the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended, shall be deemed to be	Departmental Promotion Committee or Departmental Confirmation Committee (for considering promotion and confirmation) consisting of: 1. Chairman, Central Pollution Control Board – Chairman; 2. Director or Deputy Secretary (dealing with the Establishment of Board) or his nominee in the Ministry of Environment, Forest and Climate Change – Member; 3. Two Members of the Board to be nominated by the Chairman, Central Pollution Control Board – Member;

			service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Commission. Note 3: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.	4. Member Secretary Central Pollution Control Board – Member.
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
23. Driver Special Grade.	01(*2021) *subject to variation dependent on workload.	Group 'B', Non-Ministerial.	Level-6 in the pay matrix (Rs.35400-112400).	Selection.	Not applicable.	Not applicable.

(8)	(9)	(10)	(11)	(12)
Not applicable.	Two years.	By promotion.	<p>Promotion: Driver Grade-I with six years of regular service in level-5.</p> <p>Note 1: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Note 2: For the purpose of computing minimum qualifying service for promotion, the service rendered on a regular basis by an officer prior to the 1st January, 2016 or the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Commission.</p> <p>Note 3: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.</p>	<p>Departmental Promotion Committee or Departmental Confirmation Committee (for considering promotion and confirmation) consisting of:</p> <ol style="list-style-type: none"> Chairman, Central Pollution Control Board – Chairman; Director or Deputy Secretary (dealing with the Establishment of Central Pollution Control Board) in Ministry of Environment, Forest and Climate Change – Member; Two Members of the Board (to be nominated by the Chairman, Central Pollution Control Board) – Member; Member Secretary, Central Pollution Control Board – Member.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
24. Data Entry Operator Grade-I.	02* (2021) *subject to variation dependent on workload.	Group 'C', Non-Ministerial.	Level-5 in the pay matrix (Rs.29200-92300).	Non selection.	Not applicable.	Not applicable.

(8)	(9)	(10)	(11)	(12)
Not applicable.	Not applicable.	By promotion failing which by deputation (including	<p>Promotion: Data Entry Operator Grade-II with five years regular service in the level-4.</p> <p>Note: Where the juniors who have</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of :</p> <ol style="list-style-type: none"> Member Secretary, Central

		short-term contract).	<p>completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (including short-term contract): Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution:</p> <p>(a) (i) holding analogous post on regular basis in the parent cadre or Department; or (ii) with five years of service in the grade render after appointment thereto on a regular basis in level-4 (Rs.25,500-81,100) in the pay matrix or equivalent in the parent cadre or Department; and</p> <p>(b) possessing a graduate degree from a recognised University or Institution; and</p> <p>(c) Passing a typing speed of 35 w.p.m. in English or 30 w.p.m. in Hindi on computer (Time allowed – 10 minutes).</p> <p>Note: 35 w.p.m. and 30 w.p.m. correspond to 10500 KDPH/ 9000 KDPH on an average of 5 key depressions for each word.</p> <p>Note 1: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.</p> <p>Note 2: The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.</p> <p>Note 3: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or Department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years.</p> <p>Note 4: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.</p>	<p>Board - Chairman;</p> <p>2. Under Secretary (dealing with establishment of Board) in the Ministry of Environment, Forest and Climate Change - Member;</p> <p>3. Two Scientist 'D', Central Board (to be nominated by the Chairman) - Members;</p> <p>4. Administrative Officer (Pers.)- Member.</p>
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
25. Driver Grade-I.	6* (2021) *subject to variation dependent on workload.	Group 'C', Non-Ministerial.	Level- 5 in the pay matrix (Rs.29200-92300).	Non selection	Not applicable.	Not applicable.

(8)	(9)	(10)	(11)	(12)
Not applicable.	Not applicable.	By promotion.	<p>Promotion: Driver Grade-II with five years of regular service in the level-4, subject to passing the following trade test:</p> <p>(i) Must be able to read English numerals and figures;</p> <p>(ii) Must have good knowledge of traffic regulations;</p> <p>(iii) Must have good knowledge of petrol and diesel engine working and be able to locate fault and rectify minor running defects; and</p> <p>(iv) Must be able to clean carburetor, plug etc.</p> <p>Note 1: A practical test shall be conducted.</p> <p>Note 2: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Note 3: For the purpose of computing minimum qualifying service for promotion, the service rendered on a regular basis by an officer prior to the 1st January, 2016 or the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Commission.</p> <p>Note 4: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of :</p> <ol style="list-style-type: none"> 1. Member Secretary, Central Board – Chairman; 2. Under Secretary (dealing with establishment of Board) in the Ministry of Environment, Forest and Climate Change – Member; 3. Two Scientist 'D', Central Board (to be nominated by the Chairman) – Members; 4. Administrative Officer (Pers.) – Member.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
26. Junior Technician.	07*(2021) *subject to variation dependent on workload.	Group 'C', Non-Ministerial.	Level-4 in the pay matrix (Rs.25500-81100).	Not applicable.	Between 18 and 27 years. Note: Relaxable for Government servants up to forty years of age in accordance with the instructions or orders issued by the Central Government. Note: The crucial date for determining the age-limit shall be the closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Lahual and Spiti District and Pangi Sub-division of Chamba District of Himachal Pradesh and Union territories of Ladakh, Andaman and Nicobar Islands and Lakshadweep.	(a) Diploma in instrumentation or Electronics or Electrical or Mechanical or Automobile Engineering from a recognised Institute. (b) One year of relevant experience in servicing laboratory machines in an organisation or institution of repute. Note: The Appointing Authority shall indicate the particular trade or discipline in which Industrial Training Institute certificate or diploma in engineering is required on each occasion a vacancy is filled.

(8)	(9)	(10)	(11)	(12)
Not applicable.	Two years.	By direct recruitment. Note: Vacancies caused by the incumbent being away on deputation or long illness or study leave or under other circumstances for duration of one year or more may be filled on deputation basis including short term contract.	Deputation (including short term contract): Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution: (a) (i) holding analogous post on regular basis in the parent cadre or Department; or (ii) with eight years service in of the grade render after appointment thereto on a regular basis in level-2 (Rs.19,900-63,200) in the pay matrix or equivalent in the parent cadre or Department; and (b) Possessing qualification and experience as prescribed for direct recruits in column (7). Note 1: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years. Note 2: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.	Departmental Promotion Committee or Departmental Confirmation Committee (for considering promotion and confirmation) consisting of: 1. Member Secretary, Central Board - Chairman ; 2. Under Secretary (dealing with establishment of Board) in the Ministry of Environment, Forest and Climate Change - Member ; 3. Two Scientist 'D', Central Board (to be nominated by the Chairman) - Members ; 4. Administrative Officer (Pers.) - Member .

			<p>Note 3: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st January, 2016 (the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended) shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Pay Commission, except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay or pay scale and where this benefit will extend only for the post or posts for which that grade pay or pay scale is the normal replacement grade without any up-gradation.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
27. Senior Laboratory Assistant.	29*(2021) * Subject to variation dependent on workload.	Group 'C', Non-Ministerial.	Level-4 in the pay matrix (Rs.25500-81100).	Non-selection.	<p>Between 18 and 27 years.</p> <p>Note: Relaxable for Government servants up to forty years of age in accordance with the instructions or orders issued by the Central Government.</p> <p>Note: The crucial date for determining the age-limit shall be the closing date for receipt of application from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Lahual and Spiti District and Pangi Sub-division of Chamba District of Himachal Pradesh and the Union territories of Ladakh, Andaman and Nicobar Islands and Lakshadweep.</p>	<p>Twelfth standard passed in Science from a recognised Board or Institution with three year of experience in the relevant field.</p> <p>Desirable: Degree in science from a recognised University or Institution.</p>

(8)	(9)	(10)	(11)	(12)
Not applicable.	Two years for direct recruits.	By promotion failing which by direct recruitment.	<p>Promotion: Junior Laboratory Assistant with eight years of regular service in the level-2 in the pay matrix (Rs.19,900 -63,200).</p> <p>Note 1: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided</p>	<p>Departmental Promotion Committee or Departmental Confirmation Committee (for considering promotion and confirmation) consisting of :</p> <ol style="list-style-type: none"> 1. Member Secretary, Central Board – Chairman; 2. Under Secretary (dealing with establishment of Board) in the Ministry of Environment, Forest and Climate Change

			<p>they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Note 2: For the purpose of computing minimum qualifying service for promotion, the service rendered on a regular basis by an officer prior to the 1st January, 2016 or the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Commission.</p> <p>Note 3: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.</p>	<p>– Member;</p> <p>3. Two Scientist 'D', Central Board, (to be nominated by the Chairman)</p> <p>– Members;</p> <p>4. Administrative Officer (Pers.)</p> <p>– Member.</p>
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
28. Driver Grade-II.	04 *(2021) * Subject to variation dependent on workload.	Group 'C', Non-Ministerial.	Level-4 in the pay matrix (Rs.25500-81100).	Non - selection.	<p>Between 18 to 27 years.</p> <p>Note: Relaxable for Government servants up to forty years in accordance with the instructions or orders issued by the Central Government.</p> <p>Note: The crucial date for determining the age-limit shall be the closing date for receipt of application from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland,</p>	<p>Essential:</p> <p>a. 10th standard passed, from a recognised Board; and</p> <p>b. Possessing a valid driving license for driving light or heavy vehicle; and</p> <p>c. Must be able to read English numerals and figures; and</p> <p>d. Must have good knowledge of traffic regulations; and</p> <p>e. Must be able to locate faults and carry out minor running repairs; and</p> <p>f. Must be able to change wheels and correctly inflate tyres; and</p> <p>g. Three years Experience of driving a light or heavy motor vehicle.</p> <p>Note: Driving test shall be conducted for the purpose of selection.</p>

					Tripura, Sikkim, Lahual and Spiti District and Pangi Sub-division of Chamba District of Himachal Pradesh and the Union territories of Ladakh, Andaman and Nicobar Islands and Lakshadweep.
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(8)	(9)	(10)	(11)	(12)
Not applicable.	Two years for direct recruit.	By Promotion failing which by direct recruitment.	<p>Driver (Ordinary Grade) with eight years of regular service in the level-2, subject to passing the following trade test:</p> <p>(a) Must be able to read English numerals and figures; and</p> <p>(b) Must have good knowledge of traffic regulations; and</p> <p>(c) Must be able to locate faults and carry out minor running repairs; and</p> <p>(d) Must be able to change wheels and correctly inflate tyres.</p> <p>Note 1: A practical test shall be conducted.</p> <p>Note 2: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Note 3: For the purpose of computing minimum qualifying service for promotion, the service</p>	<p>Departmental Promotion Committee or Departmental Confirmation Committee (for considering promotion and confirmation) consisting of:</p> <ol style="list-style-type: none"> 1. Member Secretary, Central Board-Chairman; 2. Under Secretary (dealing with establishment of Board) in the Ministry of Environment, Forest and Climate Change – Member; 3. Two Scientist 'D', Central Board (to be nominated by the Chairman) – Members; 4. Administrative Officer (Pers.) – Member.

			<p>rendered on a regular basis by an officer prior to the 1st January, 2016 or the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Commission.</p> <p>Note 4: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
29. Stenographer Grade-II.	03* (2021) * Subject to variation dependent on workload.	Group 'C', Non- Ministerial.	Level-4 in the pay matrix (Rs.25500- 81100).	Not applicable.	<p>Between 18 and 27 years.</p> <p>Note: Relaxable for Government servants up to forty years in accordance with the instructions or orders issued by the Central Government.</p> <p>Note: The crucial date for determining the age-limit shall be the closing date for receipt of application from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Lahual and Spiti District and Pangi Sub-division of Chamba District of Himachal Pradesh and the Union territories of Ladakh, Andaman and Nicobar Islands and Lakshadweep.</p>	<p>Essential:</p> <p>(a) 12th standard passed or equivalent from a recognised Board.</p> <p>(b) skill test norms: Dictation: 10 minutes @ 80 words per minute. Transcription: 50 minutes (English) on computer or 65 minutes (Hindi) on computer.</p> <p>Note 1: The Board shall have the discretion to prescribe the passing of a test in English shorthand and typing or Hindi shorthand and typing or to give an option to the candidates to qualify in either of these, on each occasion a vacancy is filled, depending on the requirement. Where option is given to the candidates to qualify in either English or Hindi shorthand or typing, the Board shall have the discretion to select such number of qualified candidates knowing English or Hindi shorthand and typing as are required.</p> <p>Note 2: Where a candidate passes both in English and Hindi test, he/she will be given preference in selection as compared to another, who passes with equal marks in one language only.</p>

(8)	(9)	(10)	(11)	(12)
Not applicable.	Two years.	By direct recruitment. Note: Vacancies caused by the incumbent being away on deputation or long illness or study leave or under other circumstances for duration of one year or more may be filled on deputation basis including short-term contract.	Deputation (including short term contract): Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution: (i) holding analogous post on regular basis in the parent cadre or Department or equivalent in the parent cadre or Department; and (ii) Possessing qualifications prescribed for direct recruits in column (7). Note 1: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years. Note 2: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.	Departmental Promotion Committee or Departmental Confirmation Committee (for considering promotion and confirmation) consisting of : 1. Member Secretary, Central Board – Chairman; 2. Under Secretary (dealing with establishment of Board) in the Ministry of Environment, Forest and Climate Change – Member; 3. Two Scientist 'D', Central Board (to be nominated by the Chairman) – Members; 4. Administrative Officer (Pers.) - Member.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
30. Upper Division Clerk.	24*(2021) * Subject to variation dependent on workload.	Group 'C', Non-Ministerial.	Level-4 in the pay matrix (Rs.25500-81100).	Non-selection.	Between 18 to 27 years. Note: Relaxable for Government servants upto forty years in accordance with the instructions or orders issue by the Central Government. Note: The crucial date for determining the age-limit shall be the closing date for receipt of application from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Lahual and Spiti District and Pangi Sub-division of Chamba District of Himachal Pradesh and the Union territories of Ladakh and Andaman and Nicobar Islands and Lakshadweep.	(i) Degree of recognised university or equivalent. (ii) A typing speed of 35 wpm in English or 30 wpm in Hindi only on computer. Time allowed 10 minutes.

(8)	(9)	(10)	(11)	(12)
Age: No. E.Q.: No.	Two years for direct recruit.	By promotion failing which by direct recruitment.	<p>Promotion: Lower Division Clerks with eight years of regular service in level-2.</p> <p>Note 1: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Note 2: For the purpose of computing minimum qualifying service for promotion, the service rendered on a regular basis by an officer prior to the 1st January, 2016 or the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Commission.</p> <p>Note 3: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.</p>	<p>Departmental Promotion Committee or Departmental Confirmation Committee (for considering promotion and confirmation) consisting of:</p> <ol style="list-style-type: none"> 1. Member Secretary, Central Board – Chairman; 2. Under Secretary (dealing with establishment of Board) in the Ministry of Environment, Forest and Climate Change – Member; 3. Two Scientist 'D', Central Board (to be nominated by the Chairman) – Members; 4. Administrative Officer (Pers.) – Member.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
31. Data Entry Operator Grade-II.	06* (2021) * Subject to variation dependent on workload.	Group 'C', Non-Ministerial.	Level-4 in the pay matrix (Rs.25500-81100).	Not applicable.	<p>Between 18 and 27 years.</p> <p>Note: Relaxable for Government servants up to forty years in accordance with the instructions or orders issued by the Central Government.</p> <p>Note: The crucial date for determining the age-limit shall be the closing date for receipt of application from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Lahual and Spiti District and Pangti Sub-division of Chamba District of Himachal Pradesh and the Union territories of Ladakh, Andaman and Nicobar Islands and Lakshadweep.</p>	<p>Essential:</p> <ol style="list-style-type: none"> (a) 12th standard passed from recognised Board or Institution. (b) A speed test of not less than 8000 key depressions per hour for data entry work to be ascertained through speed test on computer.

(8)	(9)	(10)	(11)	(12)
Not applicable.	Two years.	By direct recruitment. Note: Vacancies caused by the incumbent being away on deputation or long illness or study leave or under other circumstances for duration of one year or more may be filled on deputation basis including short term contract.	<p>Deputation (including short term contract): Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution:</p> <p>(a) (i) holding analogous post on regular basis in the parent cadre or Department; or (ii) with five years of service in the grade render after appointment thereto on a regular basis in level-3 (Rs.21,700-69,100) in the pay matrix or equivalent in the parent cadre or Department; or (iii) with eight years of service in the grade render after appointment thereto on a regular basis in level-2 (Rs.19,900-63,200) in the pay matrix or equivalent in the parent cadre or Department; and (b) Possessing the qualifications and test as prescribed for direct recruits in column (7).</p> <p>Note 1: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years.</p> <p>Note 2: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.</p>	<p>Departmental Promotion Committee or Departmental Confirmation Committee (for considering promotion and confirmation) consisting of:</p> <ol style="list-style-type: none"> 1. Member Secretary, Central Board - Chairman; 2. Under Secretary (dealing with establishment of Board) in the Ministry of Environment, Forest and Climate Change - Member; 3. Two Scientist 'D', Central Board (to be nominated by the Chairman) - Members; 4. Administrative Officer (Pers.) - Member.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
32. Driver (Ordinary Grade).	08* (2021) *subject to variation dependent on workload.	Group 'C', Non-Ministerial.	Level-2 in the pay matrix (Rs.19900-63200).	Not applicable.	Between 18 to 27 years of age. Note: Relaxable for Government servants up to forty years in accordance with the instructions or orders issued by the Central Government. Note: The crucial date for determining the age-limit shall be the closing date for receipt of application from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Lahual and Spiti istrict and Pangi Sub-Division of Chamba District of Himachal Pradesh and the Union territories of Ladakh, Andaman and Nicobar Islands and Lakshadweep.	Essential: (a) 10 th standard passed, from a recognised Board. (b) Possessing a valid driving license for driving light or heavy vehicle. (c) Knowledge of motor mechanism (the candidate should be able to remove minor defects in vehicles); and (d) Three years Experience of driving a light or heavy vehicle; Desirable: Three years service as Home Guard or Civil Volunteer. Note: A driving test shall be conducted for selection.

(8)	(9)	(10)	(11)	(12)
Not applicable.	Two years for direct recruits or re-employed.	By direct recruitment.	Not applicable.	Departmental Confirmation Committee (for considering confirmation) consisting of : 1. Member Secretary, Central Board – Chairman; 2. Under Secretary (dealing with establishment of Board) in the Ministry of Environment, Forest and Climate Change – Member; 3. Two Scientist 'D', Central Board (to be nominated by the Chairman) – Members; 4. Administrative Officer (Pers.) - Member.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
33. Junior Laboratory Assistant.	31*(2021) * Subject to variation dependent on workload.	Group 'C', Non-Ministerial.	Level-2 in the pay matrix (Rs.19900-63200).	Non-selection.	Between 18 and 27 years. Note: Relaxable for Government servants up to forty years in accordance with the instructions or orders issued by the Central Government. Note : The crucial date for determining the age-limit shall be the closing date for receipt of application from candidate and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur,	Essential: 12 th standard passed in science subject from a recognised Board. Desirable: Degree in Science from the recognised University or Institution.

					Nagaland, Tripura, Sikkim, Lahual and Spiti District and Pangi Sub-division of Chamba District of Himachal Pradesh and the Union territories of Ladakh, Andaman and Nicobar Islands and Lakshadweep.	
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(8)	(9)	(10)	(11)	(12)
Age: No. Educational Qualification: Yes.	Two years for direct recruits.	Twenty percent by promotion failing which by direct recruitment. Eighty percent by direct recruitment.	<p>Promotions: Field Attendant with three years regular service in the level-1 failing which Multi Tasking Staff Grade-I with three years regular service.</p> <p>Note 1: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Note 2: For the purpose of computing minimum qualifying service for promotion, the service rendered on a regular basis by an officer prior to the 1st January, 2016 or the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade</p>	<p>Departmental Promotion Committee or Departmental Confirmation Committee (for considering promotion and confirmation) consisting of:</p> <ol style="list-style-type: none"> 1. Member Secretary, Central Board - Chairman; 2. Under Secretary (dealing with establishment of Board) in the Ministry of Environment, Forest and Climate Change - Member; 3. Two Scientist 'D', Central Board (to be nominated by the Chairman) - Members; 4. Administrative Officer (Pers.) - Member.

			pay or pay scale extended based on the recommendations of the Commission. Note 3: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.	
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
34. Lower Division Clerk.	20*(2021) * Subject to variation dependent on workload.	Group 'C', Non-Ministerial.	Level-2 in the pay matrix (Rs.19900-63200).	Non-selection.	Between 18 to 27 years. Note: Relaxable for Government servants up to forty years in accordance with the instructions or orders issued by the Central Government. Note: The crucial date for determining the age-limit shall be the closing date for receipt of application from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Lahual and Spiti District and Pangl Sub-division of Chamba District of Himachal Pradesh and the Union territories of Ladakh, Andaman and Nicobar Islands and Lakshadweep.	Essential: (a) 12 th standard passed or equivalent qualification from a recognised Board. (b) A typing speed of 35 w.p.m. in English or 30 w.p.m. in Hindi on computer. <i>Time allowed ten minutes.</i> Note: 35 w.p.m. and 30 w.p.m. correspond to 10500 KDPH or 9000 KDPH on an average of five key depressions for each word.

(8)	(9)	(10)	(11)	(12)
Age: No. Educational Qualification (7)(a) and (b): Yes.	Two years for direct recruits.	(i) Eighty five percent by direct recruitment through a competitive examination. (ii) Ten percent of the vacancies shall be filled from amongst the Multi Tasking Staff Grade-I in level-2 or Multi Tasking Staff in level-1 and who had passed 12 th standard or equivalent qualifications and have rendered three years of regular service in the grade, based on departmental qualifying examination.	As prescribed in column (10). Note 1: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility	Departmental Promotion Committee or Departmental Confirmation Committee (for considering promotion and confirmation) consisting of : 1. Member Secretary, Central Board – Chairman; 2. Under Secretary (dealing with establishment of Board) in the Ministry of Environment, Forest and Climate Change – Member; 3. Two Scientist 'D', Central Board (to be nominated by the Chairman) – Members; 4. Administrative Officer (Pers.) – Member.

		<p>Note: If more of such employees than the number of vacancies available under clause (ii) qualified at the examination, such excess number of employees shall be considered for filling the vacancies arising in the subsequent years so that the employees qualifying at an earlier examination are considered before those, who qualify at a later examination.</p> <p>(iii) Five percent of the vacancies shall be filled on seniority-cum-fitness basis from group 'C' employees, who have three years regular service in posts in level-1.</p>	<p>service.</p> <p>Note 2: For the purpose of computing minimum qualifying service for promotion, the service rendered on a regular basis by an officer prior to the 1st January, 2016 or the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Commission.</p> <p>Note 3: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
35. Multi Tasking Staff (Grade-I).	16*(2021) * Subject to variation dependent on workload.	Group 'C', Non-Ministerial.	Level-2 in the pay matrix (Rs.19900-63200).	Non-selection.	Not applicable.	Not applicable.

(8)	(9)	(10)	(11)	(12)
Not applicable.	Not applicable.	By promotion.	<p>Promotion: Multi-Tasking Staff with three years of regular service in level-1.</p> <p>Note 1: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Note 2: For the purpose of computing minimum qualifying service for promotion, the service rendered on a regular basis by an officer prior to the 1st January, 2016 or the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Commission.</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of:</p> <ol style="list-style-type: none"> 1. Member Secretary, Central Board – Chairman; 2. Under Secretary in the Ministry of Environment, Forest and Climate Change (dealing with establishment of Board) – Member; 3. Two Scientist 'D', Central Board (to be nominated by the Chairman) – Members; 4. Administrative Officer (Pers.) – Member.

			Note 3: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.	
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
36. Field Attendant.	07* (2021) *subject to variation dependent on workload.	Group 'C', Non-Ministerial.	Level-1 in the pay matrix (Rs.18000-56900).	Not applicable.	Between 18 to 27 years. Note: Relaxable for Government servants up to forty years in accordance with the instructions or orders issued by the Central Government. Note: The crucial date for determining the age-limit shall be the closing date for receipt of application from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Lahul and Spiti District and Pangi Sub-division of Chamba District of Himachal Pradesh and the Union territories of Ladakh, Andaman and Nicobar Islands and Lakshadweep.	Essential: 10 th standard passed from a recognised Board. Desirable: (i) 12 th standard passed with Science from a recognised Board. (ii) Robust health and ability to swim.

(8)	(9)	(10)	(11)	(12)
Not applicable.	Two years.	By direct recruitment.	Not applicable.	Departmental Confirmation Committee (for considering confirmation) consisting of : 1. Member Secretary, Central Board – Chairman; 2. Under Secretary (dealing with establishment of Board) in the Ministry of Environment, Forest and Climate Change – Member; 3. Two Scientist 'D', Central Board (to be nominated by the Chairman) – Members; 4. Administrative Officer (Pers.) – Member.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
37. Multi-Tasking Staff.	22* (2021) *subject to variation dependent on workload.	Group 'C', Non-Ministerial.	Level-1 in the pay matrix (Rs.18000-56900).	Not applicable.	Between 18 and 27 years. Note: The crucial date for determining the age-limit shall be the closing date for receipt of application from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland,	10 th standard passed from a recognised Board or Institution. OR (*) Certificate from Industrial Training Institute in the relevant trade. (*) <i>The Appointing Authority shall indicate the particular trade or</i>

					<p>Tripura, Sikkim, Lahual and Spiti District and Pangi Sub- division of Chamba District of Himachal Pradesh and the Union territories of Ladakh, Andaman and Nicobar Islands and Lakshadweep.</p> <p>Note: In the case of recruitment made through the Employment Exchange, the crucial date for determining the age-limit shall be the last date up to which the Employment Exchange is asked to submit the names.</p>	<p><i>discipline in which Industrial Training Institute certificate is required on each occasion a vacancy is filled.</i></p>
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(8)	(9)	(10)	(11)	(12)
Not applicable.	Two years.	By direct recruitment.	Not applicable.	<p>Departmental Confirmation Committee (for considering confirmation) consisting of:</p> <ol style="list-style-type: none"> 1. Member Secretary, Central Board - Chairman; 2. Under Secretary (dealing with establishment of Board) in the Ministry of Environment, Forest and Climate Change or his nominee - Member; 3. Two Scientist 'D', Central Board (to be nominated by the Chairman) - Members; 4. Administrative Officer (Pers.) - Member.

TANMAY KUMAR, Chairman

[ADVT.-III/4/Exty./445/2021-22]